

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

WP No. 10497 of 2022

*(HINDU FRONT FOR JUSTICE (REGD. TRUST NO. 976) THROUGH ITS PRESIDENT MS. RANJANA
AGNIHOTRI AND OTHERS Vs UNION OF INDIA MINISTRY OF CULTURE AND OTHERS)*

WP/6514/2013, WP/28334/2019, WP/10484/2022, WA/559/2026

Dated : 29-04-2026

Shri Vishnu Shankar Jain - Advocate (through V.C.) with Shri Vinay Joshi, Ms. Varsha Parashar, Shri Harishankar Jain, Shri Parth Yadav, Shri Saurabh Singh, Ms. Mani Munjal Yadav, Shri Utkarsh Dubey and Shri Devendra Nagar, Shri Vagish Parashar, Shri Rohit Shukla, Ms. Shalini Joshi, Ms. Shivangee Parmar, Shri Satyanarayan Dubey, Ms. Priyanka Sharma, Shri Bhuvnesh Gupta, Shri Lalit Namdev, Shri Pradhumna Malpani and Shri Arpit Singh Parihar - Advocates appeared for the petitioner in WP No.10497/2022.

Shri. A.K. Chitale - Sr. Advocate with Shri Kartik Chitale - Advocate for the petitioner in WP No.6514/2013.

Shri Salman Khurshid - Sr. Advocate through VC with Shri Noor Ahmed Sheikh, Shri Zishan Khan, Ms. Lubna Naaz, Ms. Azra Rehman, Shri Tausif Warsi and Shri Arshad Mansuri - Advocates for the respondent No.8 in WP No.10497/2022.

Shri Noor Ahmed Sheikh, Shri Zishan Khan, Shri Tausif Warsi and Shri Arshad Mansuri - Advocates for the respondent No.8 in WP No.10484/2022 and for the petitioner in WP No.28334/2019.

Shri Mohd. Ikram Ansari - Advocate for respondent No.8 in WP No.10484/2022 & WP No.10497/2022.

Shri Sunil Kumar Jain - Addl. Solicitor General with Shri Aviral Vikas

Khare - Advocate for respondents Nos. 1 to 4 & 6 in WP No.10484/2022, for respondent No.4 and 5 in WA No.559/2026, for respondent No.1, 2 & 6 in WP No.6514/2013 and for respondent No.7, 8 & 10 in WP No.28334/2019.

Ms.Shobha Menon - Senior Counsel with Shri N.A. Sheikh, Mohd Ikram Ansari & Shri Rahul Choubey - Advocates for the appellants in WA No.559/2026 and for the intervenor in WP No.10497/2022 and WP No.10484/2022.

Shri Vishwajit Joshi, Ms. Nena Mishra, Shri Shreesh Dubey, and Ms. Surbhi Bahal - Advocates for respondent No.9 in WP No.10497/2022.

Shri Syed Ashhar Ali Warsi, Ms. Poorvi Asati, Ms.Manan Sharma & Shri Mohd. Hashim - Advocates for the intervenor in WP No.10497/2022.

Shri Manish Gupta, Shri Chandresh Gupta and Shri Sahaj Choudhary – Advocates for the petitioner in W.P. No.10484/2022 and for the intervenor in WP No.28334/2019 and in WA No.559/2026.

Shri Aniket Naik, learned counsel for the respondent no.9 in WP NO.10484/2022.

Shri Prashant Singh - Advocate General through VC with Shri Nilesh Yadav AAG, Rahul Sethi - AAG, Shri Dharendra S. Parmar - AAG, Shri Ashish Yadav - AAG, Shri Sonal Gupta - AAG, Shri Sudeep Bhargava - Dy.AG, Shri Shrey Raj Saxena - Dy.AG, Shri Surendra Kumar Gupta - G.A., and Shri Sahil Sonkusale and Shri Viraj S. Jha - PL for the respondent/State.

Shri N.A. Sheikh, Shri Arshad Mansuri, and Zishan Khan - Advocates for the intervenor in WP No.10497/2022 and WP No.10484/2022 have concluded their arguments.

Shri Tausif Warsi - Advocate for respondent No.8 in WP
No.10484/2022 and for petitioner in WP No.28334/2019 is heard in part.

List tomorrow, 30.04.2026.

(VIJAY KUMAR SHUKLA)
JUDGE

(ALOK AWASTHI)
JUDGE

VM